

## THE HIGH COURT OF KERALA

A3-12/2022

Kochi-682 031  
Dated:06.06.2022

### NOTICE

There will be a reference by observing one minute silence by everyone standing up in all Courts on ringing of the bell at 11.00 a.m. on Tuesday, the 07<sup>th</sup> June 2022, to condole the sad demise of Advocates Haridas E., Venu Valiyaparambil, Jayakumar K. (Ravipuram), Rajeev Shenoy N.V., George Mecheril @ George M.M. and Balakrishnan P.

Another bell will be rung at 11.01 a.m. marking the end of the reference.

(By Order)

  
P. Krishna Kumar  
Registrar General

To

The Advocate-General, Ernakulam  
The Director General of Prosecutions & Public Prosecutor, Ernakulam  
The Additional Advocates-General, Ernakulam (2 copies)  
The Additional Director General of Prosecutions, Ernakulam (2 copies)  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam  
The State Attorney, Advocate General's Office, Ernakulam  
The Secretary, Kerala High Court Advocates' Association, Ernakulam  
The General Secretary, Kerala High Court Senior Advocates'  
Association, Ernakulam  
The Secretary, Indian Law Institute, Ernakulam  
The Senior Counsel, Government of India (Taxes), Ernakulam  
The Assistant Solicitor General of India, Ernakulam  
The Chairman, Bar Council, Ernakulam  
The President of Kerala Federation of Women Lawyers, Ernakulam  
The Secretary, Rules Committee under Section 123 CPC, High Court.  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam  
The Registrar (Vigilance), High Court

(P.T.O)

The Director of the Kerala Judicial Academy, Athani.  
The Additional Director of the Kerala Judicial Academy, Athani.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam  
The Joint Registrars, High Court  
The Deputy Director of the Kerala Judicial Academy, Athani.  
The Assistant Director of the Kerala Judicial Academy, Athani.  
The Deputy Director (IT), High Court  
The Deputy Registrars, High Court  
The Private Secretary to the Chief Justice, High Court  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Finance Officer, High Court  
The Assistant Registrars and Chief Librarian, High Court  
The Assistant Registrars in charge of Decree, 'K' and  
Court Officers' Sections, High Court  
The Court Officer to the Chief Justice, High Court  
The Accounts Officer, High Court (2)  
The P.A. & Addl. P.A. to the Chief Justice, High Court  
The Private Secretaries to Judges, High Court  
The Court Officers attending the Courts  
The Security Officer, High Court  
The Assistant Engineer, High Court  
The Superintendent (Vehicles), High Court  
The Station Officer (Fire and Safety) High Court  
The Confidential Assistant to the Director(Academics), KJA.  
The Confidential Assistants to the Registrars and the Additional Registrar  
(General Administration), High Court  
  
All Sections, High Court  
The Court Officers' Section and 'K' Section (with intimation)  
The Civil Sergeants, High Court  
The Court Keepers Wing, High Court  
The IT Section, High Court  
The Kerala Judicial Academy, Athani  
The Administrative Records Section, High Court  
The Notice Board, High Court  
The File/Stock File.

**Copy submitted to : The Honourable Judges**